

[Shri S. N. Das: Is it not a fact that the letter sent to the Bihar Government asking them to make recommendations in this connection was sent so late that there was very little time at the disposal of the Bihar Government to send a reply and they could not?]

Mr. Speaker: That would be the explanation of the Bihar Government.

Shri S. N. Das: I want to know whether it is a fact that a very short time was given to the Bihar Government to suggest the names.

Shri C. D. Deshmukh: A circular letter was sent to all States in regard to the Colombo Plan on the 19th February 1952. We have received recommendations from Assam, West Bengal, Uttar Pradesh, Punjab, Madhya Pradesh, Bombay, Madras, Hyderabad and Mysore. From this I infer that sufficient time was given to the States.

#### ARMY STORES

\*561. Shri M. L. Dwivedi: Will the Minister of Defence be pleased to refer to the reply to part (a) of starred question No. 121 for 9th August 1951, and state the estimate of damage caused to Army stores in Dehu and Kanpur C.O.Ds. in the years 1950-51 and 1951-52?

The Minister of Defence (Shri Gopalaswami): It is estimated that the damage caused to military stores for want of proper storage accommodation in the two depots amounted to Rs. 15½ lacs and 5 lacs, in the years 1950-51 and 1951-52, respectively.

Shri M. L. Dwivedi: May I know whether the storage accommodation already existing in the C. O. Ds. at Dehu and Kanpur is so defective that the goods which are stored there are undergoing serious deterioration and losing in value?

Shri Gopalaswami: The whole of the covered accommodation available in the Depots is occupied. It is only stores which could not be put under the covered accommodation that are kept in the open, and they deteriorate.

Shri M. L. Dwivedi: May I know if the hon. Minister is aware that the money saved by economy in this way is more than lost when the goods deteriorate and lose in value?

Shri Gopalaswami: I am not sure about the arithmetic of it. I have had one estimate, a very rough estimate, given to me that if we wanted to provide covered accommodation for all the stores which are now lying in the open

and put them in proper condition, it would cost something like Rs. 80 to Rs. 90 crores.

#### NATIONAL LANGUAGE

\*562. Shri M. L. Dwivedi: Will the Minister of Education be pleased to state:

(a) what steps have so far been taken by the Government of India since the adoption and enforcement of the Constitution to determine the proper shape and form of the national language; and

(b) how the divergence among the various forms of the national language obtaining in the different States, for want of any uniform policy on the part of the Central Government, is being obviated?

مستتر آف ایجوکیشن اینڈ نیچرل

وسورسز اینڈ سائنٹیفک رسرچ (مولانا

آزاد) - (اے) اور (بی) - گورنمنٹ آف

انڈیا نے اس بارے میں وہ تمام کام شروع

کر دیئے ہیں جو اسکی رائے میں نہایت

ضروری تھے۔ اس نے ایک سنٹرل ہندی

آرگنائزیشن دے ہندی سکھسا سمیٹی

کے نام سے کھول دیا ہے اور ایک سنٹرل

بورڈ سائنٹفک اور تکنیکل ٹرمز کے لئے

بٹھا دیا ہے۔ گورنمنٹ کی رائے میں یہ

دونوں کام ہندی بھاشا کے لئے بنیادی

کام تھے۔ کیونکہ انہی کے ذریعہ ہندی

کو وہ روپ اور تھلاؤ دیا جا سکے گا جس

پر ہمارے کانستٹی ٹیوشن نے زور دیا ہے۔

سنٹرل بورڈ اینٹی بہت سی اکسپریٹ

کمپنیوں کے ساتھ اس کام میں لگ گیا

ہے کہ تمام ملک کے لئے ایک ہی تھلاؤ

کے سائنٹفک اور تکنیکل ٹرمز تیار کر

دیئے اور اسٹیٹ گورنمنٹوں سے درخواست

کی گئی ہے کہ وہ اپنے یہاں کی کتابوں

کے مطابق اس بورڈ کی اکسپریٹ

آپوائس لیتے رہیں۔ بہتوں نے یہ